

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2144
ANSWERED ON:08.03.2000
NATIONAL COMMISSION FOR SAFAI KARAMCHARI
SANJAY PASWAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have received any recommendation form National Commission for Safai Karamchari in respect of injustice being meted out to the safai karamcharis and to conduct a survey to ensure the number of these employees and their dependants;
- (b) if so, the other suggestions given by the Commission in this regard; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

(a)to(c) The National Commission for Safai Karamcharis has submitted three annual reports for the years 1994-95, 1995-96 and 1996-97, 1997-98 (combined report). These annual reports contain the recommendations of the commission on various aspects of Safai Karamcharis. The two annual reports for the year 1994-95 and 1995-96 along with the Action Taken Memoranda are being processed for laying in the both houses of the Parliament. The third report for the years 1996-97 and 1997-98 was received recently in January, 2000.